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Title: Introduction of the Constitution (Scheduled Castes) Order (Amendment) Bill, 2016.

सामाजिक न्याय और अधिकारिता मंत्री (श्री थावर चंद गहलोत) : माननीय अध्यक्ष जी, मैं प्रस्ताव करता हूँ कि संविधान (अनुसूचित जातियाँ) आदेश, 1950 में और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950."

The motion was adopted.

श्री थावर चंद गहलोत: मैं विधेयक पुरःस्थापित करता हूँ।

12.09 hours

(At this stage, Shrimati Ranjit Ranjan Shri K.C. Venugopal and some other hon. Members came and stood on the floor near the Table.)

HON. SPEAKER: Do you want 'Zero Hour'? Please go to your seats. I just do not know what you want. You have to go to your seats.

...(Interruptions)

HON. SPEAKER: I will allow you but you go to your seat. This is not the way. I am sorry.

...(Interruptions)

12.09 ½ hours

(At this stage, Shri P. Nagarajan and some other hon. Members went back to their seats.)

HON. SPEAKER: I have told all privilege notices are under my consideration. This is not the way. I am sorry. Everybody cannot raise it.

रंजीत जी, मैंने आपका नोटिस भी रखा है। You do not want to run the House. Please go to your seats.

श्रीमती रंजीत रंजन (सुपौल) : माननीय अध्यक्ष जी, मेरा नोटिस भी है।

...(Interruptions)

HON. SPEAKER: Please go to your seats.

...(Interruptions)

HON. SPEAKER: Regarding all privilege notices, I have taken your name also. I have taken everybody's name. All privilege notices are there.

...(Interruptions)

HON. SPEAKER: No, I am sorry.

...(Interruptions)

HON. SPEAKER: But you go to your seats. Then only, I will allow you, otherwise not.

...(Interruptions)

HON. SPEAKER: All of you please go to your seats.

...(Interruptions)

HON. SPEAKER: No, do not show me the book. I know. I am sorry. Go to your seats. Nothing will go on record.

*...(Interruptions) **

THE MINISTER OF URBAN DEVELOPMENT, MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI M. VENKAIAH NAIDU): Madam, you had allowed them yesterday. Yesterday they were given opportunity. He is an aggrieved party.

HON. SPEAKER: I know.

SHRI M. VENKAIAH NAIDU: Madam, you have allowed yesterday. Already, you have taken the names.

HON. SPEAKER: I have already allowed. That is why, I have taken all the names. Shrimati Ranjeet Ranjan's name is also there. The matter is under my consideration. It is not like that.

...(Interruptions)

HON. SPEAKER: You please go to your seats.

...(Interruptions)

HON. SPEAKER: Yes, Dr. P. Venugopal, do you want to say something?

...(Interruptions)

HON. SPEAKER: No, I am sorry. You go to your seats.

...(Interruptions)

DR. P. VENUGOPAL (TIRUVALLUR): Madam, I have given notice to move an Adjournment Motion regarding a very important issue....(Interruptions)

HON. SPEAKER: Please go to your seats. This is not the way, please.

...(Interruptions)

HON. SPEAKER: Dr. P. Venugopal, do you want to speak or not? This will go on.

...(Interruptions)

DR. P. VENUGOPAL : Madam, the House has to be in order.

HON. SPEAKER: You have made it disorder. Now they are making it.

...(Interruptions)

DR. P. VENUGOPAL: Madam, the House has to be in order.

HON. SPEAKER: Do you want to say or not?

...(Interruptions)

DR. P. VENUGOPAL: Madam, the House has to be in order....(Interruptions)

HON. SPEAKER: The House stands adjourned to meet again at 2 p.m.

12.12 hours

The Lok Sabha then adjourned till Fourteen of the Clock.

14.00 hours

The Lok Sabha re-assembled at Fourteen of the Clock.

(Hon. Speaker in the Chair)

SUBMISSION BY MEMBER